12.25 hrs.

ELECTION TO COMMITTEE

JOINT COMMITTEE ON OFFICES OF PROFIT

SHRI PATTABHI RAMA RAO (Rajamundry): 1 beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Joint Committee on Offices of Profit for the unexpired portion of the term of the Committee vice Shri Partap Singh died."

MR SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Joint Committee on Offices of Profit for the unexpired portion of the term of the Committee vice Shri Partap Singh died."

The motion was adopted

12.26 hrs.

CUSTOMS TARIFF BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF THE JOINT COMMITTEE

MR SPEAKER: Mr B. R. BHAGT: He is not here.

MR. TRIDIB CHAUDHURI: He is also not here...

SHRI S. A SHAMIM (Srinagar): I beg to move:

SHRI S. M. BANERJEE (Kanpur): On a point of order. Has he been permitted by you to move that? MR. SPEAKER: Yes. His name is also there.

SHRI S. A. SHAMIM: I beg to-move:

"That this House do further extend upto the first day of the second week of the next Monsoon Session (1975), the time for the presentation of the Report of the Select Committee on the Hill to consolidate and amend the law relating to customs duties."

SHRI DINEN BHATTACHARYYA (Serampore): How could you know that there would be another Session and we would be there? Did you consult any astrologer?

MR. SPEAKER: It is presumed that we shall be there It is always understood.

The question is:

"That this House do further extend upto the first day of the second week of the next Monsoon Session (1975), the time for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to customs duties."

The motion was adopted.

12. 27 hrs.

CONSTITUTION (THIRTY-SECOND AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF THE JOINT COMMITTEE

SHRI M. C. DAGA (Pali): I beg to move:

"That this House do further extend upto the last day of the first week of the next Monsoon Session (1975), the time for the presentation of the Report of the Joint Committee on the Bill further to among the Constitution of India."

श्री जगम्माय राज जोशी (शाज पुर): श्राध्यक्ष महोदय, यह बिल तो जल्दी धाना चाहिये था । कितना समय लेंगे । यह डिफोंनग्रन्स बिल है । धाप इसकी धनुमति न दीजिये ।

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the first week of the next Monsoon Session (1975), the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India."

The motion was adopted.

12.28 hrs.

RE. BUSINESS OF THE HOUSE— Contd.

SHRI INDRAJIT GUPTA (Alipore): One clarification about the List of Business. Upto yesterday, the provisional List of Business had said that the Railway Budget would be presented at 3.00 p.m. and accordingly you were good enough to fix the meeting of the Business Advisory Committee at 4.30 p.m. But today I find that the Business Advisory Committee meeting has been advanced to 3.00 p.m. and the Railway Budget has been put back to 4.00 p.m. Rumour has it that the new Railway Minister, after consulting an astrologer, has decided that it is propitious for him to present the Budget at 4.00 p.m. and not at 3.00 p.m. I would like to know whether there is any truth in this. Everybody is talking about it.

SHRI PILOO MODY (Godhra): If it will result in less accidents, then we accept.

MR. SPEAKER: I do not think the Railway Minister has anything to do with it. It is fixed by our Secretariat.

SHRI SHYAMNANDAN MISHRA (Begusaria): How can it be that the

Minister has no say in this matter? Generally we find that the Minister indicated his convenience and according to that, the item is put down.

SHRI JYOTIRMOY BOSU (Diamond Harbour): That is because he did the padarpan into the Rail Bhavan on an Amavasya day and no Minister had stayed there for more then a year and a half since Jagjivan Babuji.

श्री प्रटल बिहारी वाज्येयी (ग्वालियर):
मेरा सुझाव है कि जूट की हडताल के बारे मे
वर्षा दो बजे गुरू कर दी जाये क्योंकि ीच मे
कोई कार्यवाही नहीं है। यह हमारा
बिजनेस पटरी से उत्तर गया है, रेल पटरी
से उत्तरे या न उत्तरे।

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): You know the discussion will take more than an hour. Therefore, let it be at the end of the day. It cannot be carlier. We have got a tight schedule. It will be after 5 pm. From 5 to 7 p.m. you can have it.

MR. SPEAKER: This Call Attention Motion was dropped and the discussion has been fixed after the Railway Minister's Budget speech. Now, the other business is finished and if your Member, Mr. Stephen is ready to move his motion, I have no objection.

SHRI K. RAGHU RAMAMAIAH: He is ready. We should commence that now and then after 5 p.m. you can have the discussion.

MR. SPEAKER: Now, we have one notice under Rule 377 about this Indian Hockey Team.

Several hon. Members rose-

MR. SPEAKER: I do not allow more than one. I have allowed this. It is no question of writing to me a number of times. There are so many of them. I cannot accept all of them. I cannot commit myself.